

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:69
ANSWERED ON:01.12.2004
UPGRADATION OF BLOOD BANKS
Gandhi Smt. Maneka

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether steps have been undertaken to upgrade blood banks in all the districts in the country;
- (b) if so, the details thereof including specific areas envisaged to be upgraded;
- (c) the details of funds earmarked for this purpose along with the amount allocated and expenses incurred so far;
- (d) the details of blood banks where upgradation has been implemented fully or partly, so far , state-wise ; and
- (e) the mechanism, if any, created for monitoring the upkeep and strict adherence to ethical norms in the blood banks especially in the light of large growth of incidents of fatal infections namely , AIDS , HIV positive , Hepatitis- B etc. in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d). In order to provide safe and quality blood to the citizens in the country, the Government has decided to modernize at least 1 blood bank in each district of the country in National AIDS Control Programme Phase -II. As per scheme of modernization of blood banks, one time grant is admissible for purchase of equipments for District level Blood Banks to the extent of Rupees 1.25 lakhs. Apart from this, an annual grant of Rupees 2.03 lakhs is also admissible for purchase of consumables and salary of one technician. In addition to these the following financial support is also given to blood banks (i) Major Blood Banks (one time grant of Rs. 3.19 lakhs and annual grant of Rs. 3.78 lakhs) (ii) Blood Component separation Unit (one time grant of Rs. 27.69 lakhs and annual grant of Rs. 14.00 lakhs) and (iii) Zonal Blood Testing Centre (Annual grant of Rs.1.86 lakhs). The detail of blood banks, which have been modernized in states and funds earmarked for this purpose during 2004-2005 is given in a statement at Annexure I.

(e) The functioning of blood banks is regulated by Drugs Controller General (India) and State Drugs Authorities under Drugs and Cosmetic Rules. Only those blood banks adhering to all provisions of Drugs and Cosmetic Rules which includes testing for all these markers namely HIV, Hepatitis B virus (HBV), Hepatitis C virus (HCV), Syphilis and Malaria are granted licenses. The licenses of the blood banks are renewed subject to periodic inspection and after due verification of the availability of the requisite infrastructure with the blood banks as prescribed in Drug & Cosmetic Rules.

Annexure-I

STATE WISE LIST OF BLOOD BANKS MODERNISED BY NACO

| Ser.N | State | Distt. Level Blood Banks | Major Blood Banks | Zonal Blood Testing Centre | Blood Component Separation Units | Amount released during 2004-05 (Rs in lacs) | Funds utilised during 2003-04 (Rs. In lacs) approx |
|-------|---------------|--------------------------|-------------------|----------------------------|----------------------------------|---|--|
| 1 | A & N Islands | 2 | 0 | 0 | 1 | 18.84 | 24.87 |
| 2 | Andhra Pr. | 39 | 21 | 14 | 4 | 229 | 229 |
| 3 | Arunachal Pr. | 14 | 1 | 1 | 0 | 33.28 | 23.28 |
| 4 | Assam | 23 | 1 | 2 | 1 | 86.11 | 72.96 |
| 5 | Bihar | 37 | 4 | 3 | 1 | 113 | 159.14 |
| 6 | Jharkhand | 16 | 3 | 1 | 2 | 40 | 8.12 |
| 7 | Chandigarh | 0 | 2 | 0 | 1 | 21.56 | 28.45 |
| 8 | D & N Haveli | 2 | 0 | 0 | 0 | 4.06 | 4.06 |
| 9 | Daman and Diu | 1 | 0 | 0 | 0 | 2.03 | 6.09 |
| 10 | Delhi | 0 | 6 | 6 | 2 | 53.62 | 57.7 |
| 11 | Goa | 1 | 1 | 2 | 1 | 22.58 | 25.75 |
| 12 | Gujarat | 36 | 8 | 5 | 4 | 164.12 | 181.73 |
| 13 | Haryana | 17 | 2 | 2 | 1 | 63.09 | 81.95 |
| 14 | Himachal Pr. | 5 | 3 | 1 | 1 | 36.57 | 53.68 |

| | | | | | | | |
|----|---------------|-----|-----|-----|----|---------|---------|
| 15 | J & K | 7 | 7 | 2 | 3 | 84.23 | 88.61 |
| 16 | Karnataka | 40 | 10 | 9 | 5 | 184 | 215.07 |
| 17 | Kerala | 21 | 11 | 5 | 6 | 173.01 | 106 |
| 18 | Lakshadweep | 1 | 0 | 0 | 0 | 2.03 | 2.03 |
| 19 | Madhya Pr. | 44 | 2 | 3 | 5 | 148 | 228.01 |
| 20 | Chattisgarh | 10 | 1 | 2 | 1 | 39.94 | 31.25 |
| 21 | Maharashtra | 35 | 10 | 8 | 7 | 214.59 | 228 |
| 22 | Manipur | 7 | 2 | 1 | 1 | 36.85 | 38.88 |
| 23 | Meghalaya | 2 | 0 | 1 | 1 | 15.92 | 15.92 |
| 24 | Mizoram | 4 | 1 | 0 | 1 | 25.9 | 18.51 |
| 25 | Nagaland | 8 | 1 | 3 | 0 | 23.26 | 21.1 |
| 26 | Orissa | 43 | 6 | 0 | 1 | 120.7 | 132.07 |
| 27 | Pondicherry | 0 | 3 | 0 | 1 | 23 | 31.62 |
| 28 | Punjab | 24 | 6 | 3 | 2 | 102.04 | 98.23 |
| 29 | Rajasthan | 32 | 6 | 6 | 2 | 93.88 | 100.18 |
| 30 | Sikkim | 1 | 1 | 1 | 0 | 8.92 | 8.92 |
| 31 | Tamilnadu | 56 | 16 | 4 | 4 | 233.4 | 280 |
| 32 | Tripura | 3 | 2 | 0 | 1 | 33.46 | 33.46 |
| 33 | Uttar Pradesh | 45 | 19 | 12 | 5 | 246.01 | 285.68 |
| 34 | Uttaranchal | 10 | 2 | 2 | 0 | 40.02 | 56.04 |
| 35 | West Bengal | 59 | 15 | 9 | 5 | 256 | 256 |
| 36 | Ahmedabad MC | 4 | 2 | 1 | 2 | 44.46 | 50.57 |
| 37 | Chennai MC | 6 | 8 | 6 | 2 | 79.24 | 86.62 |
| 38 | Mumbai MC | 0 | 15 | 8 | 2 | 94.9 | 102.89 |
| | Total | 655 | 198 | 123 | 76 | 3211.62 | 3472.44 |